

Securities Appellate Tribunal
IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
Coram - Presiding Officer//Members
CIVIL CAUSE LIST OF DATE :07/12/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

45-ADMISSION-COURTCODE-SCORESFORTUNE-AT 11.05A.M.

1	SEBI Appeal	680/2021	Xperitus Insurance Brokers Private Limited and Anr AND MA. NO. 1340/2021-ADD.DOCUMENTS Vs. SEBI and Ors.	Dr. S.K.Jain, PCS
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198-PART HEARD-COURTCODE-WTMDIL-11.10AM

2	SEBI Appeal	581/2019	Rupesh Kantilal Savla and Ors. Vs. SEBI	Somasekhar Sundaresan,Adv. i/b DMD Advocates A.Arora,Adv. i/b ELP
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105-DISPOSAL-COURTCODE-REMANDDISGORGE-AT11.35AM

3	SEBI Appeal	1/2019	SRSR Holdings Pvt. Ltd. Vs. SEBI	Vikram Nankani,Sr.Adv.i/b M/s. VishshaLawServices Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	2/2019	B. Suryanarayana Raju Vs. SEBI	Kevic Setalvad,Sr.Adv. i/b L.S.ShettyandAssociates Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	3/2019	B. Rama Raju Vs. SEBI	Ashok Gupta,Sr. Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.

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	SEBI Appeal	4/2019	B. Ramalinga Raju Vs. SEBI	Gaurav Joshi,Sr.Adv. i/b DSK Legal Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	5/2019	V. Srinivas Vs. SEBI	Chetan Kapadia,Adv. i/b M/s. Vishesha Law Services Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.
	SEBI Appeal	53/2019	G. Ramakrishna Vs. SEBI	G. Ramakrishna - Appellant in person Shiraz Rustomjee,Sr. Adv. i/b K.Ashar and Co.

423-DISPOSAL-COURT CODE-STATUTORYAUDITOR-11.45A.M

4	SEBI Appeal	183/2020	Mani Oommen Vs. Securities And Exchange Board of India	
Sub Matter :		Misc. Application/0000260/2020		
	Misc. Application	260/2020	Mani Oommen Vs. SEBI	Visesha Law Services
(Main Matter Number :SEBI Appeal/0000183/2020)				

361-ADM DISPOSAL-COURTCODE-COMPLAINTMCSL-11.50AM.

5	SEBI Appeal	322/2021	Master Capital Services Limited Vs. SEBI	Mr. Sachin Mittal, Advocate ELP
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381-ADMDISPOSAL-COURTCODE-WTMDISGORGMENT-11.55AM

6	SEBI Appeal	368/2021	AKG SECURITIES AND CONSULTANCY LIMITED Vs. SEBI	Prakash Shah and Associates
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	SEBI Appeal	371/2021	Vihit Investment Vs. SEBI	Ketan Rupani and Co. Vidhii Partners
	Misc. Application	778/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
(Main Matter Number :SEBI Appeal/0000497/2021)				
	SEBI Appeal	497/2021	MOHD. FAISAL Vs. SEBI	Shah and Ramaiya
Sub Matter :		Misc. Application/0000778/2021		
<u>323-ADMISSION-COURTCODE-REDEMPTION-AT12NOON</u>				
7	Misc. Application	757/2021	VIVEK KUDVA Vs. SEBI	Argus Partners
(Main Matter Number :SEBI Appeal/0000440/2021)				
	Misc. Application	758/2021	ROOPA KUDVA Vs. SEBI	Argus Partners
(Main Matter Number :SEBI Appeal/0000441/2021)				
	SEBI Appeal	440/2021	VIVEK KUDVA Vs. SEBI	Argus Partners
Sub Matter :		Misc. Application/0000757/2021		
	SEBI Appeal	441/2021	ROOPA KUDVA Vs. SEBI	Argus Partners
Sub Matter :		Misc. Application/0000758/2021		
	SEBI Appeal	443/2021	FRANKLIN TEMPLETON ASSET MANAGEMENT INDIA PVT LTD. Vs. SEBI	TRILEGAL K. ASHAR AND CO
Sub Matter :		Misc. Application/0000986/2021		

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	SEBI Appeal	502/2021	JAYARAM S.IYER Vs. SEBI	Argus Partners, Solicitors and Advocates
Sub Matter :		Misc. Application/0000866/2021		
	SEBI Appeal	503/2021	VENKATA RADHAKRISHNAN and ANR. Vs. SEBI	Argus Partners, Solicitors and Advocates
Sub Matter :		Misc. Application/0000867/2021		
	SEBI Appeal	504/2021	FRANKLIN TEMPLETON TRUSTEE SERVICES PRIVATE LIMITE Vs. SEBI	Ms.Shruti Rajan
Sub Matter :		Misc. Application/0000868/2021		
	SEBI Appeal	505/2021	SANJAY SAPRE Vs. SEBI	Ms.Shruti Rajan
Sub Matter(Disposed) :		Misc. Application/0000876/2021		
	SEBI Appeal	506/2021	SANTOSH KAMATH Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000869/2021		
	SEBI Appeal	507/2021	KUNAL AGRAWAL Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter :		Misc. Application/0000870/2021		
	SEBI Appeal	508/2021	SUMIT GUPTA Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000871/2021		
	SEBI Appeal	509/2021	PALLAB ROY Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) :		Misc. Application/0000872/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	510/2021	SACHIN PADWAL DESAI Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000873/2021				
	SEBI Appeal	511/2021	Umesh Sharma Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000874/2021				
	SEBI Appeal	512/2021	SAURABH GANGRADE Vs. SEBI	Ms. Shruti Rajan, Advocate
Sub Matter(Disposed) : Misc. Application/0000875/2021				
	Misc. Application	890/2021	MYWISH MARETPLACES PRAVITE LIMITED Vs. SEBI	khaitan and Co.
(Main Matter Number :SEBI Appeal/0000524/2021)				
	SEBI Appeal	524/2021 (/0000)	MYWISH MARETPLACES PRAVITE LIMITED Vs. SEBI	KHAITAN AND CO.
Sub Matter : Misc. Application/0000890/2021				
	Misc. Application	986/2021	Franklin Templeton Asset Man.In.P.Ltd-Intervenor Vs. SEBI	Ms. Shruti Rajan Advocate Mr. Atishay Jain, Advocate
(Main Matter Number :SEBI Appeal/0000443/2021)				
<u>409 ADMDISP-COURTCODE-DEEMEDIPO-AT12.05P.M.</u>				
8	Misc. Application	829/2021	BRD Securities Vs. SEBI	P R RAMESH, ADVOCATE
(Main Matter Number :SEBI Appeal/0000492/2021)				
	SEBI Appeal	492/2021	BRD Securities Vs. SEBI	P R Ramesh Advocate
Sub Matter(Disposed) : Misc. Application/0000828/2021				
Sub Matter : Misc. Application/0000829/2021				

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<u>540-ADM-COURTCODE-PRICEMANIPULATIONPMC-12.10PM</u>				
9	SEBI Appeal	603/2021	SHIVDARSHAN SALES PRIVATE LIMITED AND ORS Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) :		Misc. Application/0000735/2021		
	SEBI Appeal	604/2021	SEABIRD DISTRIBUTORS PRIVATE LIMITED AND ORS. Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) :		Misc. Application/0000747/2021		
	SEBI Appeal	605/2021	ECONOMY SUPPLIERS PRIVATE LIMITED AND ANR. Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) :		Misc. Application/0000748/2021		